

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CLOR No. 01/2019

CIS No. 10/2019

CBI Vs. Anand Joshi

RC No. 13(A)/2016/ACB

u/s: 120B IPC & 13(2) r/w 13(1)(d) of P.C. Act

06.08.2020

*Case file is taken up through Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, hosted by Mr. Pankaj Sanwal, P.A to this Court, in reference to the **Order No. Power/Gaz./RADC/2020/E-7784-7871 dated 30.07.2020 & Circular No. E-8051-8130/Comp/RADC/ND/2020 dated 03.08.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.***

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020, No. 22/DHC/2020 dt. 29.06.2020, No. 24/DHC/2020 dt. 13.07.2020 and no. 26/DHC/2020 dt. 30.07.2020.

Subject to the orders/directions of the Hon'ble High Court and Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi received from time to time, cases are being taken up through Video Conferencing or adjourned.

Present: Mr. M. Saraswat, PP for CBI with *Pairvi* Officer SI Ashok Kumar.

Mr. Dhanesh Kumar, Reader; Mr. Narender Kumar, Ahlmad and Mr. Ravi Kumar, Assistant Ahlmad of this Court have also joined through Cisco Webex Meetings App.

Learned PP for CBI heard further on the queries raised by the Court on the Closure Report filed by CBI in this case. He seeks some more time to go through the documents and statements of the witnesses in order to address the court queries with respect to the investigation on the allegation nos. 4, 5 & 6 in the report.

Submission is allowed.

Put up for further submissions of learned PP and consideration of the Closure Report now on **13.08.2020**.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi be placed on record in the judicial

file by the Reader as and when physical functioning of the courts is resumed.

Order has been dictated on phone to Mr. Pankaj Sanwal,
Personal Assistant.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:06.08.2020

PS